

| 1                 | 2     | 3     | 4      | 5        |
|-------------------|-------|-------|--------|----------|
| Maharashtra       | 2117  | 3932  | 45627  | 31/12/94 |
| Manipur           | 3     | 22    | 506    | 31/12/94 |
| Meghalaya         | 4     | 1     | 4      | 30/6/94  |
| Mizoram           | 0     | 0     | 131    | 31/12/94 |
| Nagaland          | 4     | 0     | 13     | 30/9/94  |
| Orissa            | 1270  | 1099  | 10907  | 30/9/94  |
| Punjab            | 382   | 410   | 10855  | 30/9/94  |
| Rajasthan         | 3623  | 3571  | 55800  | 31/12/94 |
| Sikkim            | 1     | 0     | 43     | 31/12/94 |
| Tamil Nadu        | 1632  | 2813  | 27998  | 31/12/94 |
| Tripura           | 41    | 56    | 538    | 30/9/94  |
| Uttar Pradesh     | 1534  | 8034  | 86249  | 30/9/94  |
| West Bengal       | 2414  | 660   | 17905  | 31/12/94 |
| Andaman & Nicobar | 9     | 8     | 87     | 31/12/94 |
| Chandigarh        | 537   | 295   | 5874   | 31/12/94 |
| D&N Haveli        | 0     | 0     | 19     | 31/12/94 |
| Daman & Diu       | 0     | 0     | 32     | 30/9/94  |
| Delhi             | 2296  | 1838  | 26099  | 31/12/94 |
| Lakshadweep       | 1     | 0     | 18     | 31/12/94 |
| Pondicherry       | 46    | 177   | 831    | 31/12/94 |
| Total             | 22967 | 38980 | 533307 |          |

[English]

#### Essential Commodities Act

5892. SHRI M.V.V.S. MURTHY :  
SHRIMATI VASUNDHARA RAJE :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether Federation of All India Food dealers has recommended that Essential Commodities Special Provision Act, 1981 be repealed immediately;

(b) whether the Government have taken any decision in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) Yes, Sir.

(b) and (c). The validity of the Essential Commodities (Special Provisions) Act, 1981 was extended for a period of five years beyond 31st August, 1992 after obtaining the view of all the State Governments/U.T. Administrations. No State Government/U.T. Administration had opposed the extension of the validity period, or has sought repeal of the Act. There is no proposal to repeal the Act, as the Act is considered necessary to deter unscrupulous elements from indulging in malpractices adversely affecting the interests of the consumers.

#### Foodgrains

5893. SHRIMATI VASUNDHARA RAJE : Will the Minister of AGRICULTURE be pleased to state :

(a) the target set for the production of foodgrains during Eighth Plan;

(b) the achievements made in this regard so far; and

(c) the special measures being taken or propose to be taken to achieve the target set for Eighth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Target set for the production of foodgrains for the terminal year of Eighth Plan i.e. 1996-97 was 210.0 million tonnes.

(b) During the year 1994-95, the likely production of foodgrains would be about 186.35 million tonnes as against the target of 189.0 million tonnes.

(c) For increasing the production and productivity of foodgrains, crop oriented production programmes viz. Integrated Cereals Development Programme - Rice, Wheat and Coarse Cereals; and National Pulses Development Programme (NPDP) are being implemented. Besides, programmes for increasing the use of fertiliser in low consumption areas and extension of irrigation facilities are being implemented to improve the production of crops.

[Translation]

#### National Agricultural Technology Project

5894. SHRI SATYA DEO SINGH :  
SHRI AMAR PAL SINGH :  
SHRIMATI SUMITRA MAHAJAN :  
SHRI V. SOHBANADREESWARA RAO :  
SHRI R. SURENDER REDDY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal to set up a National Agricultural Technology Project (NATP) in India with the assistance of the World Bank;

(b) if so, the details thereof and the objectives to be achieved thereby;

(c) whether any negotiations are presently being held with the representatives of the World Bank;

(d) if so, the present status of the negotiations; and

(e) the time by which NATP is likely to be set up and the location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). The Indian Council of Agricultural Research and Department of Agriculture and Co-operation of the Ministry of Agriculture are jointly preparing a National

Agricultural Technology Project with World Bank assistance to :

- Strengthen national capacity in research and extension management, policy planning, priority setting, monitoring and evaluation to meet current and emerging needs of agricultural development;
- Strengthen and/or establish infrastructural and institutional supports to ensure adequate facilities for undertaking desired research and technology development activities;
- Foster linkage mechanisms (i) between research, extension and client groups, (ii) between technology and development oriented departments, programmes, institutions (including NGOs), (iii) between public and private sector initiatives in technology generation, assessment, refinement and transfer, and (iv) to introduce innovative means to share research and extension costs and responsibilities;
- Maximize nation's capacity to effectively benefit from biotechnology and advances in other agro-biological sciences in a global context and develop first-rate international information retrieval and dissemination mechanisms and systems;
- Develop human resource, particularly in the frontier areas of science and technology, management skills and technology assessment; and
- Formulate and initiate research and technology development based on programme and matrix approach in priority areas using systems concept so that the over all efficiency of the NARS is improved.

(c) and (d). The Indian Council of Agricultural Research (ICAR) and the Department of Agriculture and Cooperation have jointly prepared a concept paper on NATP which was submitted to the World Bank. The concept paper has been discussed thread-bare with the officials of the World Bank. Modalities for the preparation of the Project Document for assistance by World Bank in consultation with the World Bank in consultation with the World Bank are being worked out.

(e) It is proposed to launch NATP from June, 1996. In order to achieve the objectives of the project, the implementation of NATP would be programme based where locations/areas/regions/situations/systems would be firmed up once total need is critically assessed during the programme formulation stage.

[English]

#### Chittaranjan Locomotive Works

5895. SHRI CHITTA BASU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government's order for Railway engines has since been drastically reduced in 1994-95 in the Chittaranjan Locomotive Works;

(b) if so, the reasons therefor;

(c) the number of engines manufactured by the Chittaranjan Locomotive works during the last three years; and

(d) the total capacity of the Chittaranjan Locomotive Works to manufacture Railway engines?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The order for electric locomotives to be supplied by Chittaranjan Locomotive Works has been reduced from 150 manufactured in 1994-95 to 107 in 1995-96.

(b) The requirement of electric locomotives for 1995-96 has been worked out on the basis of improvement in productivity indices, increase in the number of 5000 HP locomotives in the fleet and assessment of traffic to be moved.

(c) The number of electric locomotives manufactured by Chittaranjan Locomotive Works during the last 3 years was :

1992-93 : 125

1993-94 : 140

1994-95 : 150

(d) Chittaranjan Locomotive Works has capacity to manufacture 130 electric locomotives per year at present.

#### Booking Counters

5896. SHRI S.M. LALJAN BASHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to set up 24 hours Railway Booking Counters in major cities in Andhra Pradesh during 1995-96; and

(b) if so, the details of the plan?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Booking Counters for unreserved tickets are kept open round the clock at all important stations located in Andhra Pradesh.

#### Improvement of Environment

5897. SHRI R. MALLU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a number of USA companies have shown interest for investigating in India in the field of bio-treatment to help India contain the environmental degradation and also to improve agriculture; and

(b) if so, the details thereof including the names of USA companies in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b). Yes, Sir. Three companies M/s 3-I System Inc., M/s Industrial Ecosystem Inc. and M/s D.D.H.